CENTRAL ADMINISTRATIVE TRIBUNAL CHANDIGARH BENCH

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O.A. No.60/630/2016 Date of decision: 06.09.2018

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CORAM: HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J).

HON'BLE MRS. P. GOPINATH, MEMBER (A).

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Smt. Paramjit Kaur, aged about 46 years, W/o Late Shri Mohinder Singh, resident of Village Parchh, PO Mullanpur, Tehsil Kharar, District Mohali. "Group D".

... APPLICANT

VERSUS

- Union Territory, Chandigarh Administration, through its Secretary,
 Engineering Department, U.T. Civil Secretariat, Sector-9-D,
 Chandigarh.
- 2. Chief Engineer, Union Territory, Chandigarh Administration, U.T. Civil Secretariat, Sector-9, Chandigarh.
- 3. Executive Engineer, Project PH Division No.3, U.T. Civil Secretariat, Sector-9, Chandigarh.

... RESPONDENTS

PRESENT: Sh. Barjesh Mittal, counsel for the applicant.

Sh. Navmohit Singh, counsel for the respondents.

ORDER (Oral)

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SANJEEV KAUSHIK, MEMBER (J):-

Learned counsel for the parties are in agreement that this O.A. can be disposed of in terms of order dated 03.07.2018 passed by this Court in O.A. No.60/839/2017 titled <u>Kewal Krishan & Ors. vs. U.T. Chandigarh & Ors.</u>, which was followed in O.A. No.60/601/2016 titled <u>Gurdev Kaur vs. U.T. Chandigarh & Ors.</u>, which was

disposed of on 13.08.2018, with an additional direction that while considering the claim of the applicant, respondents will take note of judgments relied upon by the her.

2. Relevant para of the order dated 03.07.2018 in the case of Kewal Krishan (supra) reads as under:

"Since no view has been taken by the respondents on claim of the applicants, therefore, we deem it appropriate at this stage to direct the competent authority to consider their claim in the light of relied upon judgments and orders passed by the respondents themselves granting similar benefit to identically placed persons. If applicants are held entitled to, then the same be released in their favour otherwise a reasoned and speaking order be passed, which be duly communicated to them. The above exercise be carried out within a period of three months from the date of receipt of a certified copy of this order."

विश्वमय अस

3. Ordered accordingly.

(P. GOPINATH)
MEMBER (A)

(SANJEEV KAUSHIK) MEMBER (J)

Date: 06.09.2018. Place: Chandigarh.

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